## RAJYA SABHA

### REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I present the Twelfth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Contempt of Courts (Amendment) Bill, 2004.

# EVIDENCE TENDERED BEFORE THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I lay on the Table a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Contempt of Courts (Amendment) Bill, 2004.

### STATEMENTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI AJAY MAROO (Jharkhand): Sir, I lay on the Table a copy each (in English and Hindi) of the following Action Taken Statements of the Committee on Public Undertakings (2005-2006):

- (i) Statement showing action taken by the Government on
  - \* the recommendation contained in Chapter I and final replies contained in Chapter V of the Tenth Action Taken Report (Thirteenth Lok Sabha) on IDBI; and
- (ii) Statement showing action taken by the Government on the recommendation contained in Chapter I of the Fifth Action Taken Report of the Committee (Fourteenth Lok Sabha) on HPCL Infructuous expenditure on creation of a pipeline.

### STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

SHRIMATI MOHSINA KIDWAI (Chhattisgarh): Sir, I lay on the Table a copy each (in English and Hindi) of the following Statements of the

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